

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 944/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Honest Security Services  
V/s.  
Emerald Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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13 Adv. Subrah

been

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Resp.

R.V.

Adv. Ratnaker

Singh

ORDER

TCP No. 944/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is absent whereas the Corporate Debtor's Counsel  
is present.

Since the Petitioner's side is absent, this Bench hereby directs the Petitioner's  
side to appear and argue the matter on the next date of hearing, failing which, the  
Petition will be dismissed for default.

List this matter for hearing on 13.12.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)